(Rs. in lakhs)

| Year | | Budget Grant | Actual Expenditure | Savings | |
|------|------------------------------|------------------|--------------------|---------|--|
| | Capital Outlay (Pian Scheme) | | | | |
| ŧ | 1976-77 | 5.20 | 3.34 | 2·16 | |
| | 1977-78 | 7.00 | 4.80 | 2.20 | |
| | 1978-79 | 7.00 | 7.00* | •• | |
| | | · 336—Civil Avia | ation (Plan Staff) | | |
| | 1976-77 | 1.00 | | 1.00 | |
| | 1977-78 | 1.00 | tural. | 1.00 | |
| | 1978-79 | 1.00 | o· 13* | 0.87 | |

^{*}Anticipated expenditure.

Bank robbery in the State Bank of Hyderabad at Burra Bazaar, Calcutta

606. SHRI KRISHNA NAND JOSHI: SHRI SWAMI DINESH CHANDRA:

PROF. N. M. KAMBLE:

Will the Minister of FINANCE be pleased to refer to the reply to Unstarred Question 16 given in the Rajya Sabha on the 24th April, 1979 and state the outcome of the investigation made so far in the robbery in the State Bank of Hyderabad, Burra Bazaar, Calcultta?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): The Government of West Bengal have informed that the police have arrested a few persons including 3 bank employees. The police investigations are not yet completed.

Service rules of the Indian Airlines employees

607. SHRI LADLI MOHAN NIGAM: SHRI PRAKASH MEHROTRA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) the details of service rules governing the condition of service of employees of the Indian Airlines;
- (b) whether these rules are circulated to the employees from time to time: and
- (c) if not, what are the reasons thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURU-SHOTTAM KAUSHIK): (a) The original service regulations of Indian Airlines, as approved by the Central Government, were published in the official gazette on the 12th March, 1960. Amendment to these regulations from time to time are published in the official gazette. Indian Airlines have also codified these regulations and these are presently awaiting Government approval.

(b) and (c). The service regulations of Indian Airlines are published in the official gazette and are accessible to every employee. Although the regulations are not circulated to each and every individual employee, yet Indian Airlines circulates these regulations to its regions for general information of the employees.